

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Review Application No. 11 of 1999

In

(Original Application No. 56 of 1997)

Date of Order: This, the 22nd day of June, 2007.

THE HON'BLE MR. K.V.SACHIDANANDAN, VICE CHAIRMAN

1. The Union of India represented
by the Secretary to the Govt. of India
Telecom Department
New Delhi.
2. The Chief General Manager, Telecom
Assam Telecom Circle
Guwahati. ... Review Applicants.

By Advocates S/Shri B. C. Pathak & B. Pathak

- Versus -

Shri Sadananda Bora
Telegraphist (TM)
Telegraph Office
Nagaon, Assam. ... Opposite Party.

By Advocates Mr. S. Sarma, Ms. B. Devi & Mr. H. K. Das

O R D E R (ORAL)

SACHIDANANDAN. K.V.,(V.C.):

Heard Mr. B.C.Pathak, learned counsel for the Review
Applicants and Mr.H.K.Das, learned counsel for the Opposite
Party.

2. When the matter came up today for consideration learned counsel for the Review Applicants has submitted that this Review Application was filed by the Department of Telecom (now BSNL) in 1999 and therefore the jurisdictional question of the BSNL with reference to this Tribunal has been decided by various judicial pronouncements. Now, it is made clear that certain employees of the BSNL will not come under the purview of this Tribunal. Without prejudice to that contention learned counsel submitted that he is not pressing the R.A. and therefore, he may be permitted to withdraw the O.A. His submission is recorded.

3. Accordingly, permission to withdraw the R.A. is granted. The R.A. is dismissed on withdrawal. No costs.



(K.V.SACHIDANANDAN)
VICE CHAIRMAN

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